during the last five years and in which State that amount was spent?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI DALIT EZHIL-MALAI): (a) and (b) The implementation of the Directly Observed Treatment Short-Course (DOTS) strategy involves several input which apart from upgrading management skills also include strengthening/creation of microscopy centre, training of staff, recruitment of additional staff, minor construction works, and procurement and supply of disposables in each of the Districts.

(c) WHO has provided Technical assistance in this regard except during the year 1982-83, where it provided an assistance of US \$ 8,91,183 to Central Government for the TB Control Programmes.

Lifting the ban on non-iodised salt

2652. SHRI SANJAY NIRUPAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are considering to lift the ban on non-iodised salt in the country:
- (b) whether Government have received any representation for lifting the ban; and
- (c) if so, Government's response thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI DALIT EZHIL-MALAI): (a) The Government issued a notification under Prevention of Food Adulteration Rules, 1955 stipulating that salt sold for direct human consumption has to be compulsorily iodised. This became effective from 27.5.98. The statutory process prescribed under the Prevention of Food Adulteration Act & Rules thereunder was fully observed and the measure was taken in the interest of public health and on the technical advice of health experts. Recently, the Andhra Pradesh High Court has issued orders suspending the notification and the matter is sub-judice.

- (b) Yes, Sir.
- (c) Iodated salt is compulsorily used in 90 countries of the World. The ban on the use of non-iodated salt for human consumption was already in force throughout the country except in two States where the ban was partial and in one State which had not banned such

Ayurvedic and Homoeopathic treatment

2653. SHRI SOLIPETA RAMACHANDRA REDDY: SHRI BHAGABAN MAJHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have a proposal to popularise Ayurvedic and Homocopathic treatment in the country;
- (b) if so, the steps taken in that direction during the Eighth Five Year Plan; and
- (c) the details of strategy proposed to be adopted for the purpose in every state during the Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI DALIT EZHIL-MALAI): (a) Yes, Sir.

- (b) The details are annexed. [See Appendix 184, Annexure no. 77]
- (c) A Working Group was set up by the Planning Commission to prepare proposals for the Development and Promotion of the Indian Systems of Medicine and Homoeopathy for the 9th Tive Year Plan period. The Working Group identified areas of intervention such as standards of education, standardisation of drugs and quality control, enhancing the availability of raw materials, research and development, involvement in the National Health Care Delivery. The 5th Conference of Control Council of Health and Family Welfare held from 8th to 10th January, 1997 and the Ist Conference of the Ministers of Health dealing with Indian Systems of Medicine